

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.383/98

Wednesday this the 8th day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

C.J. Stephen,  
Assistant Finance & Accounts Officer,  
National Research Centre on Bananas,  
Trichy. ..Applicant

(By Advocate Mr. T.A.Rajan)

Vs.

1. The Director General,  
Indian Council of Agricultural Research,  
Krishi Bhavan,  
New Delhi.
2. The Secretary,  
Indian Council of Agricultural Research,  
New Delhi.
3. The Director,  
Central Plantation Crops Research Institute,  
Kasargode, Kerala. ..Respondents

(By Advocate Mr. C.N.Radhakrishnan)

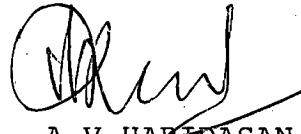
The application having been heard on 8.4.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant states that the applicant wishes to withdraw this application. Permission is granted and the application is dismissed as withdrawn. No order as to costs.

Dated the 8th April, 1998.

  
A.V. HARIDASAN  
VICE CHAIRMAN

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